

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4171

ANSWERED ON:20.12.2011

ALLOCATION OF SUGAR

Jardosh Smt. Darshana Vikram;Premajibhai Dr. Solanki Kiritbhai

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the domestic demand and production of sugar in the country, State-wise;
- (b) the quota of sugar allocated to the States, including Gujarat under the Public Distribution System (PDS) during the last three years and the current year, State-wise;
- (c) whether the Union Government proposes to increase the quota of sugar to the States including Gujarat; and
- (d) if so, the details thereof and the steps taken/being taken by the Union Government to bring down the retail prices of sugar in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): Based on the first advance estimates of sugarcane production released by the Department of Agriculture & Co-operation in September, 2011, the production of sugar is provisionally estimated at about 246 lac tons as against the estimated domestic demand of about 220 lac tons in the country during the current sugar season 2011-12. Statement showing estimated sugar production during 2011-12 sugar season by the sugar producing States is at Annexure - I.
- (b): State-wise allocated quantities of levy sugar including Gujarat for distribution under Public Distribution System (PDS) during the last three years and the current year is at Annexure - II
- (c) No, Madam.
- (d) The prices of sugar in the domestic market depend upon various factors namely, quantum of sugar produced, carried over stocks, domestic demand, international sugar prices and market sentiments etc. It is the endeavor of the Government to make adequate sugar available at reasonable price through the policy of regulated release mechanism.